



**GOVERNMENT OF JAMMU AND KASHMIR**  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

**Subject:- Allocation of Departments amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.**

**GOVERNMENT ORDER NO: 4638 -LD(A) of 2018.**  
**D A T E D: 24 - 08 - 2018.**

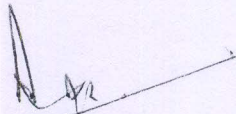
In partial modification of Government Order No. 3987-LD(A) of 2018 dated 18-07-2018, it is hereby ordered that the litigation work of the Ranbir Government Press, Jammu shall be looked after by Mr. Ravinder Gupta, Additional Advocate General, before the Jammu Wing of the Hon'ble High Court in addition to his own assignments.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.  
Dated: 24-08-2018.

NO: LD(A)2016/06-II.

1. Copy to the:-
2. Learned Advocate General, J&K Srinagar.
3. Divisional Commissioner, Jammu.
4. Registrar General, J&K High Court, Srinagar.
5. Director Information, J&K Srinagar.
6. Director Litigation, Jammu.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.
8. Mr. Ravinder Gupta, Additional Advocate General, Jammu.
9. Private Secretary to the Hon'ble Advisor In-charge, Department of Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. General Manger, Ranbir Government Press, J&K, Jammu.
12. Website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.

  
(Waseem Ahmad Lone)  
Assistant Legal Remembrancer

  
24/08